GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 2048 ANSWERED ON MONDAY, MARCH 13, 2023/PHALGUNA 22, 1944 (SAKA)

CSR SPENDING IN HARYANA

QUESTION

2048. SHRIMATI SUNITA DUGGAL:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Government has record of the total number of industrial units/companies obliged under provisions of Corporate Social Responsibility (CSR) in the State of Haryana;
- (b) if so, the details thereof, district-wise;
- (c) whether the Government has sector-wise details, including environment sector, utilisation of CSR funds in the State of Haryana from FY 2019 to FY 2022 by the obliged companies;
- (d) if so, the details thereof; and
- (e) the number of companies in State of Haryana have formed CSR Committees to manage the unspent CSR funds as per the recently amended rules governing CSR and unspent CSR funds?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

[RAO INDERJIT SINGH]

(a) to (d): The broad framework for Corporate Social Responsibility (CSR) has been provided under Section 135 of the Companies Act, 2013 ('Act'), Schedule VII of the Act and Companies (CSR Policy) Rules, 2014. Section 135 of the Act mandates every company having net worth of Rs. 500 crore or more, or turnover of Rs. 1000 crore or more, or net profit of Rs. 5 crore or more during the immediately preceding financial year, to spend at least two per cent of the average net profits of the company made over immediately preceding three financial years towards CSR as per the CSR Policy of the Company.

The CSR framework is disclosure based and CSR mandated companies are required to file details of CSR activities annually in the MCA21 registry. All data related to CSR filed by companies in MCA21 registry is available in public domain and can be accessed at www.csr.gov.in. On the basis of annual filings made by the Companies in the MCA 21 registry, the details of CSR spent by eligible companies in the State of Haryana during the Financial Year (FY) 2018-19, 2019-20 and 2020-21 are as follows:

	FY 2018-19	FY 2019-20	FY 2020-21
No. of Companies	783	864	1077
Amount Spent (In Rs. Crore)	378.11	536.57	542.45

(Data up to 30.09.2022) [Source: National CSR Data Portal]

District-wise and Development Sector-wise details (including environment sector) of CSR spent by companies in the state of Haryana during FY 2018-19, 2019-20 and 2020-21 are at Annexure – I and Annexure – II respectively. Regarding CSR data for the FY 2021-22, the companies are required to file the same on or before 31.03.2023.

(e): As per Section 135 (1) of the Act, every company having net worth of rupees five hundred crore or more, or turnover of rupees one thousand crore or more or a net profit of rupees five crore or more during the immediately preceding financial year shall constitute a CSR Committee of the Board consisting of three or more Directors, out of which at least one director shall be an independent director. Further, Section 135(9) provides that the companies having CSR obligation below Rs. 50 lakhs are exempted from constituting a CSR Committee. The primary functions of CSR Committee is to formulate and recommend the CSR policy to the Board including the amount of CSR expenditure to be incurred on various activities and to monitor the same from time to time. The State/UT-wise data of companies which have formed CSR Committees is not specifically maintained by the Ministry.

Annexure – I
ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UN-STARRED QUESTION NO. 2048
FOR 13.03.2023

	District-wise CSR Expenditure in Haryana (In Rs. Crores)							
S.N.	District	FY 2018-19	FY 2019-20	FY 2020-21				
1	Ambala	4.48	5.76	7.71				
2	Bhiwani	4.56	1.55	2.26				
3	Faridabad	33.76	31.12	42.89				
4	Fatehabad	2.25	0.12	3.21				
5	Gurugram	62.08	128.70	135.53				
6	Hisar	8.81	12.36	18.88				
7	Jhajjar	10.53	30.99	51.71				
8	Jind	0.48	0.83	1.66				
9	Kaithal	0.09	-	0.06				
10	Karnal	8.22	9.03	18.54				
11	Kurukshetra	0.30	0.36	1.10				
12	Mahendragarh	0.03	0.14	0.03				
13	Mewat	2.74	3.38	4.87				
14	Palwal	0.27	3.35	3.99				
15	Panchkula	3.63	5.57	5.85				
16	Panipat	1.91	3.45	3.47				
17	Rewari	5.59	6.07	11.84				
18	Rohtak	2.61	3.30	10.70				
19	Sirsa	0.03	0.05	0.05				
20	Sonipat	9.06	9.66	12.73				
21	Yamunanagar	1.03	2.73	1.27				
22	NEC/ Not mentioned *	215.65	278.06	204.09				
	Grand Total (in cr.)	378.11	536.57	542.45				

(Data up to 30.09.2022) [Source: National CSR Data Portal]

^{*} Companies did not specify the name of District where projects were undertaken.

Annexure – II

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UN-STARRED QUESTION NO. 2048 FOR 13.03.2023

Development Sector-wise CSR expenditure in Haryana (In Rs. Crores)						
S.N	Development Sector	FY 2018-19	FY 2019-20	FY 2020-21		
1	Animal Welfare	2.23	4.32	12.22		
2	Armed Forces, Veterans, War Widows/	0.28	0.33	0.42		
	Dependants					
3	Art And Culture	4.32	2.52	1.70		
4	Conservation of natural resources	1.61	1.32	0.29		
5	Education	144.40	187.62	206.83		
6	Environmental Sustainability	27.36	29.66	22.88		
7	Gender Equality	0.65	3.19	0.51		
8	Health Care	58.22	81.88	186.38		
9	Livelihood Enhancement Projects	4.95	13.12	5.16		
10	Poverty, Eradicating Hunger, Malnutrition	5.60	15.55	26.77		
11	Rural Development Projects	36.57	23.31	8.19		
12	Safe Drinking Water	3.62	2.33	1.51		
13	Sanitation	44.70	47.77	11.65		
14	Senior Citizens Welfare	2.31	7.64	2.86		
15	Setting Up Homes And Hostels For Women	0.62	0.15	0.35		
16	Setting Up Orphanage	0.55	20.33	0.52		
17	Slum Area Development	0.42	0.53	0.32		
18	Socio-Economic Inequalities	3.22	0.72	1.43		
19	Special Education	2.20	14.25	11.75		
20	Technology Incubators	0.39	0.13	0.28		
21	Training To Promote Sports	3.84	5.13	1.25		
22	Vocational Skills	21.13	68.16	34.32		
23	Women Empowerment	8.91	6.60	4.87		
	Grand Total (in cr.)	378.11	536.57	542.45		

(Data up to 30.09.2022) [Source: National CSR Data Portal]
